

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 22nd July, 2024

No. HC.V-69/2014/ 594 /Estt. (Pt.-1) ### The following Law Clerks of the Principal Seat of the Gauhati High Court are hereby disengaged with effect from the afternoon of **31-07-2024 (Wednesday)**:

1. Smt. Bhaswati Saikia
2. Smt. Tanushree Roy
3. Smt. Bidikha Gogoi

Further, they are debarred from appearing as an Advocate before the Court of Hon'ble Judge with whom they were attached as Law Clerk for a period of 1 (one) year with effect from their date of disengagement.

By Order,

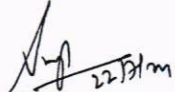
Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Memo No.HC.V-69/2014/ 594A /Estt. (Pt.-1) Dated 22-07-2024

Copy for information and necessary action to:

1. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Joint Registrar....., Gauhati High Court, Guwahati.
5. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
6. The Deputy Registrar....., Gauhati High Court, Guwahati.
7. The Assistant Registrar....., Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati, for placing this order before his/her Lordship/Ladyship, for kind information.
10. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
11. The C.A. to Registrar General, Gauhati High Court, Guwahati.
12. All the Law Clerks concerned.
13. Order file.


REGISTRAR GENERAL

B.O.
22/07/2024